NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/251/ (IB)/2017

NAME OF THE PETITIONER(S)

: PUDUMJEE PULPS & PAPER MILLS LTD

NAME OF THE RESPONDENT(S)

: ORIGIN FOODS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 Joseph Augustine Counsel for Petitioner
2 K. NEWLIN FREDERICK - Counsel for Respondent

ORDER

Counsel for Petitioners and Respondents present. The matter was to be listed yesterday and at the instance of the Counsel for Respondents, this Bench directed all the matter to be listed on 16.06.2017. The Counsel for the Petitioners is directed to make available of the records, which could be the base for ascertaining the default of the Corporate Debtor. Counsel for Respondent is directed to file reply before the next date of hearing. The matter is posted for final hearing. Put up on 21.06.2017 at 02.30 P.M.

1. Uniposes pean (S.VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL)